

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MANSA

PUBLIC NOTICE

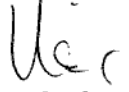
Due to administrative reasons, interview for the post of Sweeper-cum-Chowkidar on contract basis for District Legal Services Authority/ADR Center, Mansa which was postponed vide this office order bearing Endst. No. 7499 dated 28.10.2021, has now been cancelled, in view of Punjab State Legal Services Authority letter No. PULSA/2021/6320 dated 27.10.2021, according to which the manpower against any existing vacancy or vacancy arising in future for Mediation & Conciliation Centres as well Sweeper-cum-Chowkidar in the office of District Legal Services Authority will be outsourced.


District & Sessions Judge,
Mansa 9-11-21

Endst. No. 7714 /Dated 09/11/2021 /

A Copy is forwarded for information and necessary action to:-

1. All the District & Sessions Judges in the State of Punjab with a request to display this public notice on notice board of all courts/office.
2. Daftri of this office with a direction to display this notice on the notice board of this office.
3. The Manager, Daily Newspaper "Daily Charhdikala" Patiala, with a request to publish the above said notice in the newspaper immediately and send a copy of the newspaper alongwith bill to this office at the earliest.
4. System Officer/System Assistant of this office to upload the public notice on official website of this Court immediately.


District & Sessions Judge,
Mansa 9-11-21